

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2658**

**TO BE ANSWERED ON THE 02<sup>ND</sup> AUGUST, 2022/SRAVANA 11, 1944 (SAKA)**

**ARREST OF MINORITY COMMUNITY**

**2658. MS. MIMI CHAKRABORTY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of people arrested on charges of hurting religious sentiments and promoting enmity by NIA, Delhi Police and other agencies in the country, during the last three years, State-wise;**
- (b) the details of the people from minority community have been arrested during the said period;**
- (c) whether it is a fact that the number of cases being investigated by NIA have gone up in recent days therein;**
- (d) if so, the details of the cases registered during the last five years and the current year; and**
- (e) the reason for the increase in the cases of deliberate and malicious acts, intended to outrage religious feelings or any class by insulting its religion or religious beliefs therein?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): The National Crime Records Bureau (NCRB) compiles the data on crime as reported to it by States and Union Territories. Religion-wise crime data is not maintained by the NCRB. State/UT-wise details of persons arrested for offences relating to promoting enmity between groups on ground of religion, race, place of birth etc. during 2018-2020 are at**

**Annexure-I.**

**(c) to (e): The details of cases registered by the National Investigation Agency (NIA) on charges of hurting religious sentiments and promoting enmity during the last 5 years and current year are as under:**

<b>Year</b>	<b>Number of cases registered</b>
<b>2017</b>	<b>1</b>
<b>2018</b>	<b>4</b>
<b>2019</b>	<b>2</b>
<b>2020</b>	<b>3</b>
<b>2021</b>	<b>3</b>
<b>2022 (till 29.7.2022)</b>	<b>4</b>

**Above data do not suggest any discernible trend.**

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<b>State/UT-wise number of persons arrested for offence relating to promoting enmity between groups on ground of religion, race, place of birth etc. during 2018-2020</b>				
<b>S.N.</b>	<b>States/UTs</b>	<b>2018</b>	<b>2019</b>	<b>2020</b>
1	Andhra Pradesh	134	164	89
2	Arunachal Pradesh	0	0	7
3	Assam	98	97	156
4	Bihar	16	6	4
5	Chhattisgarh	10	16	114
6	Goa	0	0	2
7	Gujarat	145	61	97
8	Haryana	24	16	27
9	Himachal Pradesh	1	2	1
10	Jharkhand	13	3	20
11	Karnataka	53	66	75
12	Kerala	261	137	154
13	Madhya Pradesh	97	96	87
14	Maharashtra	94	49	91
15	Manipur	10	0	13
16	Meghalaya	0	0	1
17	Mizoram	3	1	0
18	Nagaland	2	0	5
19	Odisha	5	4	0
20	Punjab	3	4	3
21	Rajasthan	125	78	76
22	Sikkim	0	0	1
23	Tamil Nadu	241	196	176
24	Telangana	161	41	126
25	Tripura	1	5	3
26	Uttar Pradesh	122	176	330
27	Uttarakhand	12	23	7
28	West Bengal	58	50	64
	<b>TOTAL STATE(S)</b>	<b>1689</b>	<b>1291</b>	<b>1729</b>
29	A&N Islands	0	3	5
30	Chandigarh	0	0	0
31	D&N Haveli and Daman & Diu+	2	9	1
32	Delhi	12	5	14
33	Jammu & Kashmir*	13	7	14
34	Ladakh	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	<b>TOTAL UT(S)</b>	<b>27</b>	<b>24</b>	<b>34</b>
	<b>TOTAL (ALL INDIA)</b>	<b>1716</b>	<b>1315</b>	<b>1763</b>

Note: + Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018, 2019

\* Data of erstwhile Jammu & Kashmir State including Ladakh during 2018, 2019

Source: NCRB